

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2203  
ANSWERED ON:09.03.2011  
ADVICE TO WORKERS  
Reddy Shri Komatireddy Raj Gopal

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

(a) whether the Government has brought out any advisories/guidelines for workers and labourers emigrating to Malaysia and other countries; and

(b) if so, the details thereof?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS(SHRI VAYALAR RAVI)

(a) & (b) Yes, Sir. Ministry of Overseas Indian Affairs has placed on its website, guidelines for workers from India seeking employment in Malaysia and has also issued advisories for workers emigrating to Oman and Kingdom of Saudi Arabia.

The guidelines for workers from India seeking employment in Malaysia include the dos and don'ts and warnings before they go to Malaysia and the necessary precautions / steps they are required to take on their arrival in Malaysia. The guidelines also provide information on the working condition in Malaysia.

The advisory in respect of Kingdom of Saudi Arabia (KSA) include vital information on local systems, local laws precautions to be taken and legal recourse / assistance available from Embassy of India in KSA. The advisory in respect of Sultanate of Oman advise the workers about the implications of royal decree 63/2009 of Oman amending the Omani Labour Law.